

ORISSA HIGH COURT**FILING REPORT AS ON :26/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	MATA/0000250/2022	SWETA SINGH VS RANA MANENDRA BIR BIKRAM SINGH	ANAM CHARAN PANDA VS	// 0 //
2	RSA/0000328/2022	DILIP PANIGRAHI VS USHA MISHRA	SAMIR KUMAR MISHRA VS	// 0 //
3	WA/0001612/2022	SECY., HOUSING AND URBAN DEV. DEPT., ODISHA VS HALADHAR MISHRA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
4	WA/0001613/2022	CHIEF FIRE OFFICER, ODISHA VS BIDYADHAR JENA	H.K.PANIGRAHI, A.S.C. VS	// 0 //
5	WA/0001614/2022	MANORANJAN BHUYAN VS KALPANA BEWA @ BHUYAN	ADV. VS	// 0 //
6	WA/0001615/2022	STATE OF ODISHA VS LINGARAJ SAHOO	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
7	WA/0001616/2022	STATE OF ODISHA VS HIMANSHU BHUSAN MAHAKUD	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :26/11/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	241/2022 CMAPL/3/2022	NIRANJAN ROUT-MP	ADV
2	289/2022 CONTC/7213/2022	PRANITA KUMARI PANIGRAHY-MP	
3	290/2022 CONTC/7214/2022	PURNA CHANDRA DAS-MP	
4	290/2022 MATA/250/2022	SWETA SINGH-MP	ANAM CHARAN PANDA
5	291/2022 MATA/250/2022	SWETA SINGH-MP	ANAM CHARAN PANDA
6	291/2022 CONTC/7216/2022	SANKAR KUMAR NAHAK-MP	
7	508/2022 TRP(C)/433/2022	MANISA MISHRA-MP	BISWARANJAN DAS
8	3767/2022 WA/1614/2022	MANORANJAN BHUYAN-MP	
9	3768/2022 WA/1612/2022	SECY., HOUSING AND URBAN DEV. DEPT., ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
10	3769/2022 WA/1612/2022	SECY., HOUSING AND URBAN DEV. DEPT., ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
11	3770/2022 WA/1613/2022	CHIEF FIRE OFFICER, ODISHA-MP	H.K.PANIGRAHI, A.S.C.
12	3771/2022 WA/1613/2022	CHIEF FIRE OFFICER, ODISHA-MP	H.K.PANIGRAHI, A.S.C.
13	3772/2022 WA/1615/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
14	3773/2022 WA/1615/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
15	3774/2022 WA/1616/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
16	3775/2022 WA/1616/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
17	3776/2022 WA/1616/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
18	16267/2022 WP(C)/22941/2013	UNION OF INDIA-MP	MR.S.D.DAS,ASGI